GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA

UNSTARRED QUESTION NO-3310

TO BE ANSWERED ON-15.03.2018

AMENDMENT IN EXISTING SOLAR ROOFTOP IMPLEMENTATION MECHANISM

3310. SHRIMATI RAKSHATAI KHADSE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:-

- (a) whether the Government proposes to amend the existing solar rooftop implementation mechanism for the discoms;
- (b) if so, the details thereof;
- (c) whether the Government also proposes to launch any scheme or thinking of providing incentives to the discoms for rooftop installations; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (I/C) (SHRI R.K. SINGH)

(a) to (d) A detailed concept note for making DISCOMS as major stakeholders in implementation of rooftop solar scheme has been prepared. The concept note has a provision for incentivizing DISCOMS on achieving certain rooftop solar capacity by them.

The concept note is in the process of consultation with stakeholders.
